

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.303**  
IA-3590/2021  
In  
IB-512(ND)/2017

**IN THE MATTER OF:**

M/s. Shree Siyaram Automations Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. Beans & More Hospitality Pvt. Ltd.

....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Rakesh Kumar and Adv. Preeti Kashyap  
in IA-3590/2021

For the Monitoring C. : Adv Swarnika Aggarwal

**ORDER**

Let this matter be listed before the Regular Bench on **31.03.2023**.

**-SD-**

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**